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CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

Original Application No.299 of 1999

New Delhi, this the 17th day of February, 1999

Hon'ble Mr. N. Sahu, Member(Admnv)

Smt. Panzy wd/o late Sh. Isa Charan,
D-123, Sarai Nazar Ali, Distt.
Ghaziabad (UP) 201001

APPLICANT

(By Advocate Shri Yogesh Sharma)

Versus

1. Union of India through the General Manager, Northern Railway, Baroda House, New Delhi.

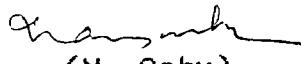
2. The Divisional Railway Manager, Northern Railway, Delhi Division, Near New Delhi Rly. Station, New Delhi.

RESPONDENTS

Q.R.D.E.R. (Oral)

By Mr. N. Sahu, Member(Admnv)

The learned counsel for the applicant seeks permission to withdraw the OA. The same is dismissed as withdrawn.


(N. Sahu)
Member(Admnv)

rkv.